

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2022
IA(I.B.C)/640(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	NAVSHIKHA MULTITRADERS PRIVATE LIMITED VS ZOOM DEALCOMM PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Ms. Saiee Nirgude, Adv.

] For the Applicant in IA/640/2024

ORDER

1. Ld. Counsel for the applicant present.
2. IA(IBC)/640(KB)2024
 - a. Ld. Counsel appearing for the Applicant seeks one week's time to file hard copy of this IA with the Registry. Time is allowed.
 - b. Post this matter again on **10.04.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**